

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 7168 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the November, 2019.

Sub:- **Casual leave .**

Ref:- Your Email dated 28.11.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 28.11.2019, has been ~~granted~~/rejected.

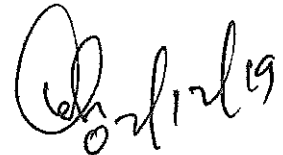
Yours faithfully,

sdl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/ 7169 /A, dated 2.12.19
Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rd